

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 4092 OF 2016

Dated: 16th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s S.P.S. Steel Rolling Mills Ltd. & Ors. ...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Himanshi Andley

ORDER

The learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on **17.08.2017**

**(I. J. Kapoor)
Technical Member**

pr/kt

**(Justice Ranjana P. Desai)
Chairperson**